

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER : IA/ /2017
PETITION NUMBER : CP/31/2017
NAME OF THE PETITIONER(S) : THE MADRAS RACE CLUB
NAME OF THE RESPONDENT(S) : MUTHUKARUPPAN
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Pereti Mohan

Peritza
Venkateswaran

Counsel for
Respondent

[Signature]

2. AR. RAMANATHAN

and to
Appn
Petitioner
in CP31/17

[Signature]

ORDER

Counsels for both the parties are present. Matter is adjourned. At the request made by both the Counsels, time is enlarged. Put up on **30.10.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)

-sd/-
MEMBER (JUDICIAL)

ghk